

	From. John Marie		Consti	tuency(Name of the t	(mystanene))
Sweet	y Sima Hembron son/dough: r/wife of 9 years, resident of ville-Tengtay	Ran	Kish	or Murmu	4
				ull postal address), a car	mindale at the alany
lection,	do hereby solemnly affirm and state on	oath as un	den-		
	t whichever is not applicable)				
Indep	pendent candidate.	13.70		olitical party) / am conte	sting as an
SI. No.	its of PAN and status of fiting of Inc.	Permane		The financial year for which the last Income-tax return has been filed	Total income shown in income Fax Return (in Rupeex)
1.	Self	AKFA	KFPH4334		
2.	Spouse-	AHZPM	5720F	2017-18	18000 4
3.	Dependent I				
4.	Dependent 2				
5.	Dependent 3				
SI. (following case(s) is/ are pending agai		which cog		by the court:-
	The details of cases where the court has cognizance, Sections of the Act and descort of the offence for which cognizance taken	cription	HA		190
1	Name of the court, Case No. and Date or taking cognizance;	f order	MV		
(c)	Details of Appeal (s) / Application(s) for (if any) filed against the above order(s)		МА		

4. Cases in which I hav	e been convicted by a court	of law(other those r	eferred to in Form 26):
-------------------------	-----------------------------	----------------------	-------------------------

(n)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA
(b)	Name of the Court(s), Case No. and	NA
	Date(s) of order(s).	

Symbor

(e)	Punishment imposed :		-
100		M M	
		1	

(5) That I give herem below the details of one assets (movable and inamovable etc.) of myseli. my sporse and all dependents:

A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debantures as per the current murket value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse RAM KISHOR)	Dependent-I PRSYA MUEMU	Dependent-2 Rohan P Murriu	Dependent-3
(1)	Cash in hand	50,000=10	50 00000	NIL	NIL	
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits ircluding saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	2) 200000=N	100000=10 685 (ADB) BANKA AlcHO- 11477154183 2) 7500=10 BOS BANKA ALCHO- 4624011000334	ALL NO -	MIL	
(iii)	Debentures/shares end units in companies/Mutual Funds and others and the amount.	NCL	MEL	MEL	NIL	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and Investment in any Financial Instrument in Post office or Insurance Company and the amount	10 Lath 10 Lath 78,190/- Yearry	1 sc 10 Lakh 79,526/r Yeordy	10 LAKh 79 044 1/8 Post office RD-5000/r nouthly	43,944 yearly	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	HEL	NIL	MIL	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount.)	Secreto JH-15K 0151 2014 2.325400/ Scopis 2016 Scopis 2016	NCL IPOISI	NIL	NIL	
(vii)	Jowalry, bullion and valuable thing (give details of weight and value)	450,0000 Lanch	7506-	40td-25 grand 7506	7500/r	-



(viii) Any other assets such as value of Chims/interest	HIL	NIL	MIL	HIL	NIL
(ix, Gross Total value					

B. Driville of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(1)	Agricultural Land Location(s) Survey number(s)	NIL	- MIL	NIL	NIL	
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)	140	NO	Ho	NO	
	Date of purchase in case of self acquired property	NIL	MIL	NIL	MIL	
	Cost of Land (in case of purchase) at the time of purchase	MIL	NIL	NIL	NIL	
	Any Investment on the land by way of development, construction etc.	NO	NO	но	HD	
	Approximate Current market value	HIL	NIL	HIL	NIL	
(ii)	Non-Agricultural Land Location(s) Survey number(s)	HIL	NIL	MIL	NIL	
	Area (Total measurement in sq. ft.)	HIL	MIL	HIL	HIL	
	Whether inherited property (Yes or NO)	No	No	No	No	
	Date of purchase in case of self acquired property	MIL	HIL	NIL	NIL	
	Cost of Land (in case of purchase) at the time of purchase	412	HIL	NIL	HIL	
	Any Investment on the land by way of development, construction etc.	HIL	HIL	NIL	MIL	
	Approximate Current market value	MIL	MIL	NIL	NIL	
(lii)	(including apartments) -Location(s) -Survey number(s)	HIL	HIL	HIL	HIL	
	Built up Area (Total measurement in sq. fl.)	HIL	HIL	NIL	MIL	

-	Whether inherited property ('Yes or NO)	No	40	NO	Ho
	Date of purchase in case of saif	NIL	MIL	NIL !	NIL
- 1	Cost of property (in case of purchase) at the time of purchase	NIL	MIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	MIL	NIL	MIL	MIL
	Approximate Current market	MIL	AIL	NIL	NIL
(iv)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	MIL	Khata NO- 129 Khishra - 21,247 (413)	HIL	NIL
	Area (Total measurement in	HIL	1800 Saft.	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	1600 Sq.ft.	HIL	NIL
	Whether inherited property (Yes or NO)	HO	NO	NO	NO
	Date of purchase in case of self acquired property	MIL	24.06.2009	NIL	MIL
	Cost of property (in case of purchase) at the time of purchase	MIL	251,000/-	MIL	NIL
	Any Investment on the land by way of development, construction etc.	HO	140	2000	2000
	Approximate Current market value	HIL	20,00,000	HIL	NIL
(v)	property)	MIL	2000	HIL	NIL
(vi)		HIL	22,51,000/-	HIL	MIL

(6) I give kerein below the details of liabilities/ dues to public financial institutions and government: (Note: Pieuse give separate details of name of Bank, institution, natity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	PATENT 18,88000000	Jan O. St.	NIL	MIL	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Namo(s) Amount outstanding Nature of loan	Car Loan	Housing loan		2410	

Anton

	A-ty other liability	NIL	HIL	HIL:	ML	
	Grand total of liabilities	MIL	MIL	740	2000	
(ii)	Covernment Dues: Dues to departments dealing with government seconomodation	HIL	HIL	NIL	HIL	
	Ducs to departments dealing with supply of water	MIL	HIL	HIL	NIL	
	Dues to departments dealing with supply of electricity	HIL	NIL	HIL	NIL	
	Dues to departments dealing with supply of telephones/mobiles	HIL	NIL	HIL	NIL	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	MIL	HIL	MIL	HIL	
	Income Tax Dues		NIL	HIL	HIL	
	Wealth Tax Dues	HIL	HIL	MIL	MIL	
	Service Tax Dues	MIL	MIL	MIL	MIL	
	Municipal /Property Tax Dues	HIL	HIL	HIL	NIL	
	Sales Tax Dues	HIL	MIL	MIL	NIL	
	Any other dues	NIL	MIL	NIL	NIL	
	Grand total of all Govt. dads		MIL	HIL	NIL	

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	SWEETY STMA HEMBROM
2.	Full postal address	Ville Tengosja P.O. Bhiting Ps. Fulls de 1807
	Number and Name of the constituency and state	162-KATORSA (ST) BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	RJD
	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

5,	PAN of				Year for which last I at I Income Shi Income Tax Return filed			
1	(a)	Candidate	Septilities.		2017-	1	(194224)	
	(b)	Spouse;			2017	18		
	(c)	Dependents				- 1		
5.		Details of Assets and Liabi						
		Description	Self	Spouse	Dependent-l	Dependent-	li Dependent-ill	
١.		Movemble Asset (Total value)		ACCOUNT.				
В.		Îmmovable Asset						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	(ii)	Approximate Current Market Price of Asset (Total Value)						
7		Liabilities				7		
		(i) Government dues (Total)						
		(ii) Loans from Bank, Financial Institutions and others (Total)						
\$.	0	ighest educational qualific Give details of School / Un nurse) (Name of the School	iversity ed	ucation with	a full form of the	e certificate/	diploma/ degree	

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis the	day of	201
---------------------	--------	-----